

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.616/98

Friday, this the 24th day of April, 1998.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

Ajmal.K.J.
Payyattil House,
Vennala.P.O.
Kochi-28.

- Applicant

By Advocate Mr Cyriac Kurian

VS

The Assistant Superintendent of Post Offices,
Kochi Postal Sub Division,
Kochi-1.

- Respondent

By Advocate Mr TPM Ibrahim Khan, SCGSC

The application having been heard on 24.4.98, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

The applicant is an aspirant for selection and appointment to the post of Extra Departmental Mail Carrier(EDMC for short), Nedumgad. The applicant has filed this application for a direction to the respondent to consider him for selection and appointment to the post though his name is not sponsored by the Employment Exchange. Learned counsel of the applicant states that the interview is scheduled to be held on 27.4.98.

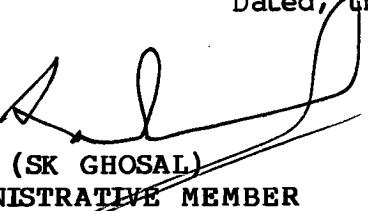
2. When the application came up for hearing, learned counsel of the respondent states that in view of the ruling of the Hon'ble Supreme Court in Excise Superintendent, Malkapatnam,

Krishna District, A.P. Vs KBN Visweshwara Rao, (1996) 6 SCC, 216, the respondent would consider the candidature of applicant also for selection and appointment to the post of EDMC, Nedumgad.

3. In view of what is stated above, we dispose of this application with a direction to the respondent to consider the candidature of the applicant as valid for selection and appointment to the post of EDMC, Nedumgad and to consider him at the interview scheduled to be held on 27.4.98 or any other deferred date, though his name may not be sponsored by the Employment Exchange. No costs.

4. Learned counsel of the respondent undertakes to inform the respondent of this order forthwith. We record the submission.

Dated, the 24th April, 1998.


(SK GHOSAL)
ADMINISTRATIVE MEMBER


(AV HARIDASAN)
VICE CHAIRMAN

trs/24498